

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.949/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Felcy Coutinho and other  
V/s.  
Rockford Strutures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|
|---------------|-------------|--------------------|------------------|

**ORDER**

1. This Petition is transferred from the Hon'ble High Court filed u/s 433(e) of the Old Act.
2. Since the matter is listed for the first time, therefore required to comply with the provisions of the Insolvency and Bankruptcy Act, 2016.
3. The matter is adjourned to **23<sup>rd</sup> June, 2017**.

**Dated: 03.05.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**